

(a) whether Government has raised the issue of strengthening of part of Kosi dam falling under the territory of Nepal as well as water management with the Government of Nepal keeping in view devastation caused by Kosi river last year; and

(b) if so, when and at what level this negotiation had been made and results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA):  
(a) and (b) The responsibility of maintenance of Eastern Afflux Bund (EAB) of Kosi Barrage and other flood protection works in and around Kosi Barrage in Nepal territory lies with the Government of Bihar. The Government of Bihar has completed the works of restoration of the breached portion of Eastern Afflux Bund.

All the works in Nepal territory has been carried out by State Government of Bihar in consultation and with full cooperation with the Government of Nepal.

#### **Assistance for Water Projects**

707. SHRIMATI T. RATNA BAI: Will the Minister of WATER RESOURCES be pleased to state:

(a) the amount borrowed from World Bank for water projects in each State especially in Andhra Pradesh;

(b) the amount spent on each project;

(c) the conditions of World Bank for each project in each State; and

(d) the projects taken up for the benefit of SC/ST agency people in Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA):  
(a) and (b) The amount of assistance from World Bank and the cumulative disbursement (as on 31st May, 2009) by them in respect of Water Projects is given in the Statement-I (*See below*).

(c) The standard terms and conditions of the projects followed in respect of World Bank investment are given in Statement-II (*See below*).

(d) As the Andhra Pradesh Community Based Tank Management Project (APCBTMP) involves comprehensive treatment of the ayacut under the minor irrigation tanks selected for rehabilitation, there is no separate SC/ST designated tanks in the state. However, in 100% tribal populated areas 31 tanks costing Rs.615.00 lakhs in 4 districts are being taken up. In 2009-10 budget, a provision of Rs.50.80 Crores and Rs.20.22 Crores have been provided for benefiting the SC/ST agency people respectively. Apart from Andhra Pradesh Community Based Tank Management Project, 868 works in 11 districts with a cost of Rs. 131.05 crore and 657 works in 11 districts with a cost of Rs. 44.15 crore are taken up under Tribal Sub Plan & Special Component Plan respectively in 2008-09 under state plan funds.

**Statement-I**

*On-going externally aided water resources projects*

Sl.No.	Funding Agency	State	Name of Projects	Date of Agreement/ Completion	Amount of Assistance in US Dollar (in Million)	Cumulative Disbursement upto 31.05.2009 Million Donor Currency
1	2	3	4	5	6	7
1	World Bank	Madhya Pradesh	Madhya Pradesh Water Sector Restructuring Project LN 4750-IN	30.11.2004 31.3.2011	US\$ 394.020	US\$ 84.68
2	World Bank	Rajasthan	Rajasthan Water Sector Restructuring Project Cr. 3603-IN	15.3.2002 31.3.2010	US\$ 119.0	US\$ 97.29
3	World Bank	Uttar Pradesh	UP Water Sector Restructuring Project Cr. 3602-IN	08.3.2002 31.10.2009	US\$ 111.0	US\$ 64.04
4	World Bank	Maharashtra	Maharashtra Water Sector Improvement Project-LN4796-IN	19.8.2005 31.03.2012	US\$ 325	US\$ 78.36
5	World Bank	Karnataka	Karnataka Community Based Tank Management Project CR.3635-IN	06.06.2002 31.1.2012	US\$ 75.02	US\$ 46.83

1	2	3	4	5	6	7
6	World Bank	Andhra Pradesh	Andhra Pradesh Community Based Tank Management Project Cr.4291-IN & 4857-IN	8.6.2007 31.12.2012	US\$ 189	US\$ 13.69
7	World Bank	Karnataka	Karnataka Community Based Tank Management Project C.4872-IN & 3635-I-IN	14.1.2008 31.1.2012	US\$ 64	US\$ 0.852
8	World Bank	Orissa	Orissa Community Tanks Management Project (7576-IN)	27.01.09 31.08.2014	US\$ 112,000	US\$4.14
9	World bank	Tamil Nadu	Tamil Nadu Irrigated Agriculture Modernization and Water Bodies Restoration and Management Project (Cr.No. 4846 (IBRD) & Cr. No. 4255-IN (IDA))	12.2.2007 31.3.2013	US\$ 485	US\$ 59.64
10	World Bank	Multi-State	Hydrology Project (Phase-II) Cr-4749-IN	19.1.2006 30.6.2012	US\$ 104,980	US\$ 18.84

## Statement-II

### Terms and Conditions of the IBRD Flexible Loan

#### Lending rate

The lending rate consists of a variable base rate plus a spread. The lending rate is reset on each interest payment date and applies to interest periods beginning on those dates.

**Base rate:** The 6-month LIBOR for value at the start of an interest period, for most currencies, and a recognized commercial bank variable rate reference for other currencies.

#### Spread:

- **Fixed for the life of the loan.** Consists of the IBRD's projected funding cost margin relative to USD LIBOR, the IBRD's contractual lending spread, a risk premium and a basis swap adjustment for non-USD loans.
- **Variable.** Consists of the IBRD's weighted average cost margin relative to 6-month LIBOR for funding (recalculated twice a year), and the IBRD's contractual lending spread.

#### Embedded options

Interest rate conversions

Interest rate caps and collars Currency conversions

#### Front-end Fee

0.25% of the loan amount. At the option of the borrower, the front-end fee can be paid out of the loan proceeds upon loan effectiveness. When the borrower does not finance the front-end fee, the borrower must pay the fee no later than 60 days after the effectiveness date, but before the first withdrawal from the loan.

#### Amortization patterns and repayment schedules

Borrowers have flexibility to tailor repayment terms to meet their project and asset and liability management needs.

**Amortization patterns** may be level, annuity, bullet or customized.

**Repayment schedules** may be fixed at commitment or linked to disbursements.

#### Maturity

**Maximum Final Maturity** is 30 years.

**Maximum Average Repayment Maturity** is 18 years<sup>1</sup>.

#### Prepayment<sup>2</sup>

Borrowers have the choice to prepay, fully or partially, the amounts they owe on their IBRD loans subject to a prepayment premium.

<sup>1</sup> **Maturity:** For repayment schedules linked to disbursements, the 18-year limit is the sum of the average repayment maturity and the expected average disbursement period.

2. **Prepayment of IBRD Loans:** Borrowers have the choice to prepay, fully or partially, the amounts they owe on their IBRD loans. The IBRD may charge a prepayment premium.

IBRD Contingent Loans - the Deferred Drawdown Option for Development Policy Loans (DPL DDO) and the Catastrophic Risk (CAT) DDO carry the same pricing and all embedded risk management options as the IBRD Flexible Loan.

**Front-end Fee Policy on IBRD Loans**

1. For all IBRD loan commitments whose invitation to negotiate is issued on or after July 31, 1998, and signed prior to September 27, 2007, a front-end fee of 100 basis points will be charged, payable on the loan's Effective Date. A front-end fee of 25 basis points will be charged on IBRD loan commitments signed on or after September 27, 2007.
2. In the event of loan cancellation, adjustments to the front-end fee will be handled as follows:
  - If the loan is fully cancelled prior to the loan's Effective Date, no front-end fee will be charged.
  - If the loan is partially cancelled prior to its Effective Date, the amount of the front-end fee payable will be reduced on a pro rata basis and the adjusted front-end fee will be payable to the Bank upon the loan's Effective Date.
  - If the loan is partially or fully cancelled on or after the loan's Effective Date, no adjustment to the front-end fee will be made. This will apply equally to loans comprised of tranches: if, for example, a tranche were cancelled after the Effective Date, no portion of the front-end fee would be refunded to the borrower.

**National Water Projects**

708. SHRIMATI T. RATNA BAI: Will the Minister of WATER RESOURCES be pleased to state:

- (a) the present status of national water projects;
- (b) the criteria fixed to declare national projects;
- (c) in what manner Government would give the share of fund to each project; and
- (d) in what manner the water would be distributed among the States?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA):  
(a) to (d) The Union Cabinet in its meeting held on 7th February 2008 has approved proposal of the Ministry of Water Resources on Implementation of National Projects with central assistance of 90% of the eligible cost of the project as per guidelines of scheme of National Projects. A new project fulfilling the following criteria is eligible for consideration for inclusion in the scheme of National project with the approval of the Union Cabinet: